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towns or small towns with town committees or it has gone further.

Shri B. R. Bhagat: It has gone to the district towns and not to the small towns.

भी अगयेव सिंह सिद्धाल्ती: जिन सैनिक जवानों ग्रीर श्रफसरों ने चीनी संघर्ष ले पहले स्रपना जीवन बीमा कराया था ग्रीर वह शहीद हो गए तो क्या उन जवानों ग्रीर प्रफसरों को एवसीडेंट्ल भी मिलेगा ग्रीर उनको लोन भी दिया जा सकेगा?

<mark>ग्रध्यक्ष महोवय</mark>ः यह तो हाउस बिल्डिंग लोन का रुपया है। उसके लिए ग्राप भ्रलग मवाल पूछ सकते हैं।

श्री कांशीराम गुप्स : अध्यक्ष महोदय, मंत्री महोदय ने बतलाया कि 7500 रुपये तक लोगों को उधार दिया जाता है किन्तु जो ब्याज की दर होती है वह बहुत ऊंची होती है जिससे इस वर्ग के लोग मकान बनाने में कठिनाई समझते हैं। तो मैं जानना चाहता हूं कि क्या मन्त्री महोदय एल० ग्राई० सी० को ऐसा निर्देश देंगे प्रथवा सबसिडाइज करेंगे कि छोटी इनकम वाले जो हैं उनको मम्मे क्याज पर यह रूपया मिल सके?

भी ब॰ रा॰ भगत : व्याज की दर झलग अलग रकमों पर तो नहीं तय करते हैं। उनकी एक दर होती है भौर वह कितने समय के लिये होता है उसके ऊपर हीती है। सबसिडाइज करने का कोई विचार नहीं है।

श्री काशोराल गुक्त भारी बोम होता है उनके ऊपर, तो वह सबसिडाइज करना चाहते हैं या नहीं?

**ग्रध्यक्ष महोदय**: उन्होंने कह दिया कि "नहीं"।

## Draft Fourth Plan

\*1401. Shri Harish Chandra Mathur: Will the Minister of **Planning and**  Social Welfare be pleased to state:

(a) when the draft of the Fourth Plan is likely to be discussed in Parliament; and

(b) what is the known position upto-date regarding the foreign aid and assistance for the Fourth Plan?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) The Draft Outline is under preparation and will be placed before Parliament on completion after consideration by the National Development Council.

(b) The Minister of Planning is now in Washington, holding discussions with the officials of the International Bank of Reconstruction and Development and of the U.S. Government, to ascertain the measures of support that may be expected from the 'Aid-India' Consortium countries for the Fourth Plan.

Shri Harish Chandra Mathur: I do not think that our plans are made in Washington but I think they are made in India. May I know to what extent the hon. Ministers are clear in their vision regarding the Fourth Five Year Plan? What are the main issues? What are the specific things which are going to be cleared? What are the main things which Shri Asoka Mehta has gone to get cleared from Washington? Could the hon. Minister give me the details?

Shrj L. N. Mishra: About the details which Shri Asoka Mehta has gone to clear. I cannot say here; but the main mission is in regard to the Fourth Five Year Plan. We had laid on the Table of the House some time ago an outline of the Fourth Five Year Plan, and from that, the hon. Member will find that there are a number of schemes for which we need foreign exchange resources, and he is going to discuss mainly those projects with them.

Shri Harish Chandra Mathur: The hon. Deputy Minister has said that

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he is not in a position to say what the main things are which he has gone to discuss. But the Deputy Minister must give us the details as to what those things are for want of which the Plan is stuck up, and what the clearance needed is. We are getting every day something by driblets. Are we going to have the Plan by driblets? What is it that the Deputy Minister thinks that Shri Asoka Mehta will get cleared from Washington? Would he be able to enlighten us on that?

Shri L. N. Mishra: I do not think that the Plan is stuck up because of Washington or anything of that kind. In July, the National Development Council will be meeting, and in the August-September session. Parliament will be able to get the Fourth Five Year Plan. Shri Asoka Mehta has gone to Washington to discuss the final foreign exchange resources that would be available for the projects that are to be included in the Fourth Five Year Plan. The hon. Member should not have this impression that the Plan has been held up because of foreign resources or because of Washington's reactions.

Shri Harish Chandra Mathur: May I know whether in the present circcumstances in which we are placed, and having had some experience, Government have thought of a different strategy, by having a core of the Plan which will be related only to our resources over which we have control, and then the other part which will be dependent upon the assistance which we need, and if so, what thought has been given to this mat-May I also know whether the ter? hon. Deputy Minister's attention has been drawn to various articles appearing in The Times of India and other papers by Mr. Barve, a Member of the Planning Commission, saying that our difficulties are not resources so much as our own bad management and planning?

Shri L. N. Mishra: It is a fact that there has been a shortfall in the Plan due to reasons concerning our capacity to spend properly and want of proper machinery also. There cannot be two opinions on that.

So far as the Plan is concerned, there are two aspects, one relating to internal resources and the other concerning external resources. In the Fourth Plan, there are projects, which are mainly dependent on foreign exchange resources and other projects which are dependent upon internal resources.

Shri Harish Chandra Mathur: I do not get anything from this reply.

Dr. L. M. Singhvi: In view of the stagnation we are confronted with in the field of planning and economic development, have Government done any fundamental rethinking on the techniques and purposes of planning and do Government think that the Planning Commission should be deprived of the role it had as independent advisors and should become merely an adjunct or department of the Government

Shri L. N. Mishra: No, the Planning Commission has been doing useful work. I am one of those who believe that their powers should be strengthened and the Commission should function more effectively.

Shri Ranga: Question. The Finance Ministry must be more effective than the Planning Commission.

श्वी राम सहाय पाण्डेय दिनीय पंच वर्षीय योजना के अन्त में यह देखा गया कि जो टागेंट निर्घारित किये गए उससे हम बहुन पीछे रहे जहां तक इंडस्ट्रियल और एप्रीकल्चर प्रोडक्शन का संबंध था, तो मैं जानना चाहना हूं कि चतुर्थ पंच वर्षीय योजना के आरम्भ में क्या उन तमाम पिछले प्रनुभवों को सामने रख कर के जो खास खास बेसिक प्राइटम्म हैं उनके संबंध में कोई ठोस निर्णय लिए गए हैं? भगर हा, तो वह कौन से निर्णय हैं?

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श्री स॰ ना॰ निश्व: यह सही है कि जो पिछली योजना होती है उनके प्रनुभवों के आधार पर ग्रगली योजना बनायी जाती है ग्रौर यह सही है कि जो जो दिक्कतें उसमें ग्राई जिनके कारण हम पीछे रहे उनको सामने रखते हुए ग्रौर उसको दूर करने की कोशिश करते हुए ग्रब योजना बनाई गई है।

Shri Hem Barua: Since the hon. Deputy Minister has made a pointed reference to the visit of our Planning Minister to the USA, may I know if it is a fact that the US Government has made a pre-condition that India should maintain peace in the sub-continent and only on that condition, America can offer financial aid to India, and our Planning Minister has said "yes" to that? The World Bank has said that it is ready to give financial assistance to India only on the condition that there are joint Indo-Pakistan projects, to which also our Planning Minister has said "yes". If so, may I know what are the reactions of Government to these propositions?

Shri L. N. Mishra: I am not aware of any such conditions. The Minister is there having discussions with them. I only say, as the Prime Minister said sometime ago, that we will not do anything which will not be in consonance with our self-respect and our independent policies.

Shri Hem Barua: What the Prime Minister said is a very good slogan. But that slogan is not implemented and the Planning Minister is in the US.....

Mr. Speaker: Let him come.

Shri Shinkre: I do not know why these Ministers of ours indulge repeatedly in this empty cheap talk specially to attract cheap applause.

Mr. Speaker: He may put his question.

Shri Shinkre: It is a settled fact that we require Rs. 4000 crores in 445 (Ai) LS-2.

foreign exchange according to estimates in the draft Fourth Plan. Considering our import earnings, we are only increasing our debit balance in foreign exchange. So if Shri Asoka Mehta returns from Washington empty-handed, which is very likely...

Shri Bhagwat Jha Azad: There is no such likelihood.

Shri Shinkre: There is every likelihood.

Some hon. Members: No. no.

Shri Shinkre: I want to know which other countries the Government will send him to visit, begging for foreign exchange for our fourth plan.

Mr. Speaker: It should not have been put in this manner.

Shri Shinkre: I withdraw the word "begging"; asking for.

Mr. Speaker: Even "begging" is not so objectionable, but to say that he returns empty-handed and all those things.

Shri Shinkre: It is very natural. Everybody knows that.

Mr. Speaker: Let him come. Let us see what happens.

Shri Shinkre: Are they waiting that he should return? Which are the other countries?

Mr. Speaker: The question is only this, whether any other countries are also contacted for help in this respect.

Shri L. N. Mishra: Many other countries have helped us in the first, second and third plans. In this plan also we expect help from many other countries.

Shri M. R. Krishna: In order to avoid frequent changes and dropping of projects, may I know whether the Planning Commission or the Government have not yet thought it fit to first go round the countries, ask their assistance, and then later on prepare the plan? Has it not been felt necessary at least now? Shri L. N. Mishra: We have first to have a scheme, know the requirements and then ask for the assistance.

Shrimati Ramdulari Sinha: What are the countries which have so far promised help for the implementation of the fourth plan?

Shri L. N. Mishra: I cannot give the names, but many of these European countries have also helped us.

Shri Bhagwat Jha Azad: May I know why there has been a departure from the past practice followed in the case of the first, second and third plans, of formulating the plan, getting it approved by Parliament and the nation, and then asking for the aid which is required as external assistance in the Plan; why is it that the Planning Minister today in Washington is asking first for the aid and then wants to frame the plan and get the approval of Parliament?

Shri L. N. Mishra: I do not think there is any departure. We had the first, second and third plans in the same manner, after the plan is approved by the National Developmer<sup>\*</sup> Council.

Shri Bhagwat Jha Azad: Have you got the fourth plan approved by the Parliament and the nation?

Shri L. N. Mishra: It has not yet been finalised, it has to be finalised by Parliament.

Shri Bhagwat Jha Azad: Before finalisation it has to go to Washington.

Shri Hem Barua: On a point of order. As the Minister says, if the fourth plan has not yet been finalised, why have you sent your Planning Minister to USA to beg for money?

Mr. Speaker: Which article of the Constitution has been contravened?

Shri J. B. Kripalani: Commonsense has been contravened.

Mr. Speaker: That is not my purpose then. Shri Nath Pai: Is it a fact that the current thinking in the Planning Commission is going on on two parallel lines, preparing two alternative plans, one called the resource-based plan and another called the target-based plan, and may I know the dimensions of these two different plans if it is a fact that two alternative plans are being prepared, one taking into consideration the available resources and another, a fashionable one, setting targets first and then looking for the resources?

Shri L. N. Mishra: There is no new approach to the plan in that respect as the hon. Member has been saying. Of course, we require resources and we are trying to find them. It is a realistic plan and not a theoretical plan.

Schemes for inclusion in State Plans

•1402. Shri Linga Reddy: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Planning Commission has any proposal under consideration to streamline the procedure for approval of schemes for inclusion in the State Plans; and

(b) if so, whether the same has been finalised with details thereof?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) and (b). In the context of the Fourth Fiver Year Plan the procedures for formulation and adjustment of State Plan schemes have been reviewed. These procedures were rationalised in the course of the Third Five Year Plan and the recent review indicated that no substantial change is called for.

Shri Linga Reddy: Is it true that on account of procedural difficulties some of the schemes are not implemented, and that if the State Governments have powers to reappropriate money for feasible schemes, it will be possible to excute the schemes more easily than coming to the Planning Commission every year

Shri L. N. Mishra: The scheme was liberalised five or six years ago, some